513 Business Advisory Comm.VAISAKHA 15, 1916 (SAKA)

Motion re: Contempt

20.101/2 hrs

BUSINESS ADVISORY COMMITTEE

Fortieth Report

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to present the Fortieth Report of the Business Advisory Committee.

20.11hrs.

MOTION RE: CONTEMPT OF THE HOUSE BY A PERSON FROM THE VISITORS' GALLERY

[English]

MR. DEPUTY SPEAKER: As the House is aware, at about 1120 hours to-day, a visitor calling himself Prem Pal Singh Samrat, son of Shri Bajaji Lal, jumped form the Visitors' Gallery and attempted to shout slogans. The Security Officers took him into custody immediately and interrogated him. The visitor has made a statement and expressed regrets for his action.

I bring it to the notice of the House for such action as the House may deem fit.

THE MINISTER OF STATE IN THE

MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, I beg to move:

"This House resolves that the person calling himself Prem Pal Singh Samrat, son of Shri Bajajaji Lal, who jumped from the Visitors' Gallery and attempted to to shout slogans at about 1120 hours today and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that he be let off with a stern warning on the rising of the House today."

MR. DEPUTY SPEAKER : The question is :

"This House resolves that the person calling himself Prem Pal Singh Samrat son of Shri Bajaji Lal, Who jumped from the Visitors' Gallery and attempted to shout slogans at about 1120 hours today and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that he be let off with a stern warning on the rising of the House today."

The Resolution was adopted.